## GOVERNMENT OF INDIA TOURISM LOK SABHA

UNSTARRED QUESTION NO:2476
ANSWERED ON:08.12.2014
FUNDS ALLOCATED FOR TOURISM PROJECTS
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## Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has received any proposal from various States to bring their important tourist places on the world tourist map;
- (b) if so, the details of the action plan formulated by the Government in this regard along with the existing norms/criteria to include the important tourist places of the country on the world tourist map;
- (c) the details of the tourism projects announced/approved for infrastructure development during the 11th and 12th Plan period and the present status of each of these projects, State/UT-wise;
- (d) the details of criteria being followed by the Government to approve tourism projects along with the financial assistance provided, State/UT-wise; and
- (e) whether the Government has formulated any scheme to provide special funds for promoting certain fairs and festivals and tourism projects in various States and if so, the details thereof?

## **Answer**

## MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)(DR. MAHESH SHARMA)

(a) and (b): Development and promotion of tourism, including new tourism spots, is primarily the responsibility of the State Government/Union Territory Administrations.

However, the Ministry of Tourism, as part of its promotional activities, release campaigns in the international and domestic markets under the Incredible India brand-line, to promote various tourism destinations and products of India. Release of such campaigns is an on-going activity of the Ministry for promotion of various tourism products and destinations in the country.

The Ministry of Tourism promotes India as a holistic destination in the domestic and international markets, including the various tourism destinations and product of every State/Union Territory of the country.

(c) and (d): The projects prioritized in consultation with the State Governments/Union Territory Administrations are sanctioned subject to availability of funds, inter-se priority, liquidation of pending utilization certificates against the funds released earlier and adherence to the scheme guidelines.

The details of tourism projects sanctioned to various State/UT Governments during 11th and 12th Plan are given at Annexure.

(e): The Ministry of Tourism (MOT) provides Central Financial Assistance (CFA) to various State Governments/Union Territory Administrations for various tourism projects including Fairs, Festivals and Tourism related events, prioritized in consultation with them, subject to the availability of funds, inter-se priority and adherence to the DPPH Scheme guidelines (Domestic Promotion and Publicity including Hospitality). A maximum of Rs.50.00 lakh to a State Government and Rs.30.00 lakh to UT Administration can be provided as CFA for Fairs & Festivals in a financial year. Out of this a maximum of Rs.25.00 lakh per fair/festival/event in the case of a State and Rs.15.00 lakh in the case of a Union Territory can be provided by MOT.